

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:637

ANSWERED ON:27.02.2013

PENDING CASES FOR INVESTIGATION

Hussain Shri Syed Shahnawaz; Pakkirappa Shri S.

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

(a) the number of cases that are pending for investigation with the Central Bureau of Investigation (CBI) for more than five, ten and twenty years;

(b) the number of cases relating to economic offences out of the above cases; and

(c) the rate of conviction by the CBI?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.
(SHRI V. NARAYANASAMY)

(a) & (b): So far as CBI is concerned, there are 06 cases pending active investigation in CBI for more than five years as follows:-

Years	Number of cases
>5<10	04
>10<20	02
>20	00
Total	06

There is no clear definition of the term 'Economic Offence'. Out of the aforesaid 06 cases, 02 cases pertain to criminal misconduct, 01 case pertains to disproportionate assets, 01 case pertains to cheating and forgery and 02 cases pertain to special crime.

(c): The rate of conviction in CBI cases during last 3 years is as follows:

Year	Rate of conviction (%)
2010	71%
2011	67%
2012	67%